

**Justice R. M. Lodha (Retd.) Committee
(In the matter of PACL Ltd.)
Before Shri Anubhav Roy, Recovery Officer**

Unique ID of Objection Petition: SEBI/PACL/OBJ/AR/00341/2025

Name of the Objector: R. Arumugam

Date : 14.08.2025

Record of Proceedings

1. The captioned file was taken up on 14.08.2025, for further proceedings in the matter.
2. On perusal of file, it was noted that the objection was filed after the issue of public notice dated November 25, 2024 by PACL Committee. Accordingly, present objection was required to be filed in compliance with the requirements laid down in the said public notice.
3. It is noted that present objection is deficient in many aspects which are as under :

S. No.	Deficiencies
1	No MR number
2	No Scanned copy and soft copy of petition
3	No certificate of translation from translator
4	No contact/e-mail, Address proof and ID of translator.

4. Given the above facts, the objection raised by the Objector is disposed of, without any determination on the merits.



**Shri Anubhav Roy
Recovery Officer**

**For and on behalf of Justice (Retd.) R.M. Lodha Committee
(in the matter of PACL Ltd.)**

अनुभव रॉय / ANUBHAV ROY
महाप्रबंधक एवं वसूली अधिकारी
General Manager & Recovery Officer
न्यायमूर्ती (सेवानिवृत्त) आर. एम. लोधा कमेटी
Justice (Retd.) R.M. Lodha Committee
(श्री ए सी एल टी के मामले में संबंधित, मुंबई) / (In the Matter of PACL Ltd. Mumbai.)